

<i>S.No.</i>	<i>Name of the District</i>	<i>No. of applications pending</i>
<i>1</i>	<i>2</i>	<i>3</i>
3.	Latur	2
4.	Chandrapur	1
5.	Bhandara	1
6.	Thane	1
7.	Aurangabad	1
8.	Beed	1
9.	Parbhani	2
Total		12

**Freedom Fighter applications from Gujarat**

9289. SHRI BALVANT MANVAR:  
SHRI SHANTILAL PURUSHOTTAMDAS  
PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications for Swatantrata Senani Samman pension from Gujarat pending with Government; and

(b) the time by which these applications are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Only one application for grant of Swatantrata Senani Samman Pension from Gujarat is pending for want of verification report from the jail

authorities about the claimed jail suffering of the applicant. The case can be finalised only after receipt of verification report.

[English]

**Technical Inputs for Enhancement of Milk Production**

9290. DR. KHUSHAL PARASHRAM BOPCHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether technical inputs for enhancement of milk production have been provided under Operation Flood Project;

(b) if so, the targets fixed and achievement made under Operation Flood I, II and III upto 31 March, 1990;

(c) the target and achievement regarding improved milch animals up to 31 March, 1989;

(d) whether the Jha Committee has pointed out the failure of authorities in providing technical inputs under Operation Flood; and

(e) if so, the steps taken to ensure that the Jha Committee's recommendations are fully implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) and (b). Operation flood provides technical inputs programme for increasing milk production. The cumulative targets and achievements under Operation Flood I, II and III upto March, 90 are as under:—

## STATEMENT

Sl. No.	Particulars	Cumulative targets upto 1994	Achievements by March, 90
1	2	3	4
1.	Feed manufacturing capacity (MT/day)	4700	4305
2.	Silvipasture (Ha)	20000	5583
3.	Societies covered under First Aid (in thousand)	37.00	21.00
4.	Societies with Artificial Insemination (AI) facilities (in thousand)	21.5	11.00
5.	Bull Mother Farms (Nos)	15	13

(c) There is no set target for the number of improved milch animals by the end of project period. However, the number of AI performed during 1988-89 was around 2.5 million.

(d) The Committee had noted that there had been constraints in the efforts to provide health cover, upgradation of stock, improvement of fodder availability and other inputs. The Committee also observed that while Indian Dairy Corporation and National Dairy Development Board must intensify their own efforts in these areas, both the Central and State Government will have to play an active role for success to be achieved.

(e) The Technology Mission on Dairy Development seeks to achieve optimal utilisation of various input facilities operating under State Governments/Operation Flood.

#### **Cow Protection**

9291. SHRI ARVIND NETAM:  
SHRI KALPNATH SONKAR:  
SHRI K. MANVENDRASINGH:  
SHRI PRASARAM BHARD-  
WAJ:

Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the States where cow slaughter is still not banned;

(b) the steps proposed to be taken to bring about ban on cow-slaughter in the entire country; and

(c) whether Government are considering to incorporate the cow protection in the concurrent list of the Constitution?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):  
(a) Cow Slaughter is still not banned in the

States/Union Territories of Arunachal Pradesh, Kerala, Manipur, Meghalaya, Mizoram, Nagaland and Lakshadweep. Cow slaughter is also permissible under certain conditions prescribed by State Legislation in Assam, Orissa and West Bengal.

(b) and (c). The preservation of cattle is a matter on which the State Legislatures have exclusive power to legislate vide entry 15 of List II of the Seventh Schedule of the Constitution. At present, there is no proposal under consideration of the Government to incorporate cow protection in the Concurrent List of the Constitution.

#### **[Translation]**

#### **Installation of Hand Pumps for Drinking Water Supply to Uttar Pradesh**

9292. SHRI SANTOSH KUMAR GANG-  
WAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of financial assistance given to Uttar Pradesh by Union Government for installing hand pumps for providing pure drinking water in the villages during the last three years;

(b) whether any shortcomings or irregularities have been reported in this regard;

(c) if so, the details thereof; and

(d) the action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP), the Union Government is giving grants-in-aid to the States/UTs for implementation of Rural Water Supply Schemes based on